

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 131, 132 & 829 OF 2017 IN
DFR NO. 254 OF 2017**

Dated: 10th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Maharashtra Aquaculture Farmers Association ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant
Mr. Prashant S. Kenjale

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Saumya Sharma
Ms. Nikita Choubey for R-2

ORDER

Learned counsel for respondent No.2 seeks two weeks time to file response in the form of affidavit to the affidavits filed by the appellants. She may file the same on or before 25.01.2018 after serving copy on the other side.

List the matter on **08.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**